

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:270

ANSWERED ON:20.11.2009

TRIBAL WELFARE PROGRAMMES

Gangaram Shri Awale Jaywant;Lal Shri Kirodi ;Mahato Shri Narahari;Majumdar Shri Prasanta Kumar;Panda Shri Prabodh;Pangi Shri Jayaram;Roy Shri Nripendra Nath;Sivasami Shri C.;Tirkey Shri Manohar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the tribal population in the country at present, State-wise;
- (b) the details of funds allocated and utilized under Tribal Sub Plan (TSP) in the current Financial Year;
- (c) the details of programmes implemented for the welfare of tribals, State-wise during each of the last three years;
- (d) funds released against each such programmes during the same period to each State including West Bengal during each of the last three years;
- (e) whether implementation of the said programmes has been monitored;
- (f) if so, the details thereof alongwith the action taken on the findings thereof and if not the reasons therefor;
- (g) whether Government proposes to give special package to States for the welfare of tribals, particularly Orissa, Rajasthan and Tamil Nadu; and
- (h) if so, the details thereof, State-wise and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

- (a): Information is given in the statement at Annex I.
- (b): As per the information received from the Planning Commission, State-wise details of funds allocated under TSP during 2008-09 are given in the statement at Annex II. Details of funds allocated during current year and utilization under TSP are not available.
- (c) & (d): Details of Programmes/ Schemes dealt in the Ministry along with the state-wise fund releases made are available under Annual Report 2008-09 of the Ministry, which can be seen on website tribal.gov.in.
- (e) & (f): Monitoring of the schemes is an ongoing process and mechanism followed in this regard is as under :
 - (i) Utilization Certificates are insisted upon as a pre-requisite for further release of funds;
 - (ii) Periodic progress reports regarding the status of implementation of schemes are obtained.
 - (iii) Central Government Officers undertake on the spot visits to the States/Union Territories for ascertaining the progress of implementation of various schemes/programmes of the Ministry of Tribal Affairs;
 - (iv) Meetings/ Conferences are convened at the Central level with State Ministers and State Secretaries in charge of Tribal Welfare and Development Departments in the States to ensure timely submission of proposals, speed up of implementation of the schemes/ programmes, and reviewing the physical and financial progress;
 - (v) At the State and field level, bodies like the Tribal Advisory Council, Projects Implementation Committees of ITDPs and Panchayat Samities also monitor timely spending of funds and effective implementation of the schemes/ programmes.
- (g) & (h): There is no proposal to give any special package to any State for welfare of Tribals, including Orissa, Rajasthan and Tamil Nadu, since the funds allocated to the various states are based on the ST Population in the state and the provisions of the guidelines in vogue for the various schemes, as may be applicable.

Annex-I

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 270 for 20.11.2009

STATE-WISE ST POPULATION

S.No. State ST Population as per census 2001

1. Andhra Pradesh 5,024,104

2. Arunachal Pradesh 705,158

3. Assam 3,308,570

4. Bihar 758,351

5. Chhattisgarh 6,616,596

6. Goa 566

7 Gujarat 7,481,160

8. Haryana 0

9. Himachal Pradesh 244,587

10. J&K 1,105,979

11. Jharkhand 7,087,068

12. Karnataka 3,463,986

13. Kerala 364,189

14. Madhya Pradesh 12,233,474

15. Maharashtra 8,577,276

16. Manipur 741,141

17. Meghalaya 1,992,862

18. Mizoram 839,310

19. Nagaland 1,774,026

20. Orissa	8,145,081
21. Punjab	0
22. Rajasthan	7,097,706
23. Sikkim	111,405
24. Tamil Nadu	651,321
25. Tripura	993,426
26. Uttranchal	256,129
27. Uttar Pradesh	107,963
28. West Bengal	4,406,794
29. Andaman & Nicobar Islands	29,469
30. Chandigrh	0
31. Dadra & Nagar Haveli	137,225
32. Daman & Diu	13,997
33. Delhi	NST
34. Lakshadweep	57,321
35. Poducherry	0

Annex-II

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 270 for 20.11.2009

STATE-WISE TSP ALLOCATION 2008-09

Sl No.	State/UT	% of ST Population (2001 Census)	% of ST Population Agreed Annual Plan 2008-09	Total Allocation	TSP Allocation	% of TSP Allocation
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(1) (2) (3) (10) (11) (12)

1. Andhra Pradesh 6.60 44000.00 3331.96 7.57

2. Assam 12.40 5011.51 621.33 12.40

3. Bihar 0.90 13000.00 117.00 0.90

4. Chhattisgarh 32.40 9600.00 3052.80 31.80

5. Goa 12.10 1737.65 212.00 12.20

6. Gujarat 14.80 21000.00 255.00 1.21

7. Himachal 5.60 2400.00 96.00 4.00
Pradesh

8. Jammu & Kashmir 10.90 4500.00 20.00 0.44

9. Jharkhand 26.30 8015.00 4082.39 50.93

10. Karnataka 6.60 26188.83 1263.90 4.83

11. Kerala 1.10 7700.00 84.70 1.10

12. Madhya Pradesh 20.30 14182.61 2879.00 20.30

13. Maharashtra 8.90 21577.86 1920.43 8.90

14. Manipur 34.20 1660.00 567.72 34.20

15. Orissa 22.10 7500.00 1699.73 22.66

16. Rajasthan 12.60 13879.00 1748.75 12.60

17. Sikkim 20.60 852.00 83.62 9.81

18. Tamil Nadu 1.00 16000.00 160.00 1.00

19. Tripura 31.10 1450.00 501.34 34.58

20. Uttar Pradesh 3.00 35000.00 - -

21. Uttarakhand 0.10 4775.00 143.25 3.00

22. West Bengal 5.50 11602.38 638.13 5.50

23. A&N Islands 8.30 829.19 2.68 0.32

24. Daman & Diu 155.00 2.54 1.64

ALL INDIA 272616.03 23484.27 8.61

(Source: Planning Commission)